

WOMEN'S AND CHILDREN'S INSTITUTIONS LICENSING BILL

PRESENTATION OF *REPORT OF SELECT COMMITTEE

Shri Ramachandra Reddi (Nellore): I beg to present the Report of the Select Committee on the Bill to regulate and licence institutions caring for women and children.

CHILDREN BILL

PRESENTATION OF **REPORT OF SELECT COMMITTEE

Shri Ramachandra Reddi (Nellore): I beg to present the Report of the Select Committee on the Bill to provide for the care, protection, maintenance, welfare training, education and rehabilitation of neglected children and juvenile delinquents in Part C States as passed by Rajya Sabha.

ELECTRICITY (SUPPLY) AMENDMENT BILL

PRESENTATION OF *REPORT OF SELECT COMMITTEE**

Shri Kasliwal (Kotah Jhalawar): I beg to present the Report of the Select Committee on the Bill further to amend the Electricity (Supply) Act, 1948.

EVIDENCE

Shri Kasliwal: I beg to lay on the Table a copy of the evidence ten-

dered before the Select Committee on the Electricity (Supply) Amendment Bill, 1955.

INDIAN TELEGRAPH (AMENDMENT) BILL†

The Minister of Communications (Shri Jagjivan Ram): I beg to move for leave to introduce a Bill further to amend the Indian Telegraph Act, 1885.

Mr. Deputy-Speaker: The question is :

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885."

The motion was adopted.

Shri Jagjivan Ram: I introduce the Bill.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, I rise to announce the order of Government Business in this House during the week commencing Monday, 3rd December, 1956.

Business left unfinished from today's Order Paper will be taken up for disposal first. This is expected to include consideration of the Proclamation issued by the President in relation to the State of Kerala and the Central Sales Tax Bill.

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